

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1235
ANSWERED ON:08.12.2004
STUDY LEAVE
Meinya Dr. Thokchom

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the medical officers under the Central Health Services undergoing post graduate studies like MD/MS are still given only two years study leave whereas the duration of such courses has already been made three years;
- (b) if so, the details thereof;
- (c) whether the Vth Pay Commission has also recommended the extension of study leave upto three years ;
- (d) if so, the reasons for not implementing it; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) The Vth Central Pay Commission had recommended enhancement of the period of Study Leave for doctors from 2 years to 3 years as the duration of post graduate courses has been increased to three years. The matter was examined in the Ministry in consultation with Department of Personnel & Training and Department of Expenditure. In view of the fact that all Ph .D./PG courses are of a maximum period of 36 months and combination of leave of other kind due and admissible to an officer in continuation of study leave of 24 months is admissible up to a period of 36 months and also that the period is considered to be sufficient for such courses, it was decided not to increase the period of study leave from the existing two years to three years in respect of doctors.